

F.No. 01(03)/Roster/CESTAT/2025/Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.08.2025

**ORDER NO. 148 of 2025 (REVISED)**

Hon'ble President is pleased to partially modify the roster order no. 108 of 2025 for **CESTAT, Hyderabad** from **13.08.2025** to **14.08.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 13.08.2025 to 14.08.2025	Ms. Binu Tamta, Hon'ble Member (Judicial)	ST/30309/2019  Commissioner of Central Tax, Hyderabad, GST vs. K. Ramachandra Rao Transmission & Projects Pvt. Ltd.  And  Single Member Bench matters

Note:

1. No adjournment will be granted in ST/30309/2019.
2. Single Member Bench matters will be heard after the completion of hearing of ST/30309/2019.
3. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association, Hyderabad /O/o Commissioner (AR), Hyderabad /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar